

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.101
TP/9(AHM)2022
in
CP 174 of 2012

Proceedings under Section 7 IBC

IN THE MATTER OF:

Ashvinkumar Chandulal Shah
V/s

.....Applicant

Desh Cam Technological Resources Pvt Ltd

.....Respondent

Order delivered on 22/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Jaimin Dave, Advocate a/w.
	: Ms. Hirva Dave, Advocate
For the Respondent	: Mr. Hasmukh Parikh, Sr. Advocate a/w.
	: Mr. Nandish Shah, Advocate

ORDER

We have heard the Counsel for the applicant as well as Senior Counsel for the respondent and perused the records.

The written submissions are available on record.

The order is reserved.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)